

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATNA
-CUM-
CONVENOR, CO-ORDINATION COMMITTEE

CORRIGENDUM NOTICE
(OF NOTICE DATED 03-12-2018)
(Employment notice no. 1/2016)

PATNA, DATED 13TH DECEMBER, 2018

Perused the report of the office dated 13-12-2018 and I/C Registrar, Civil Courts, Patna dated 13-12-2018 regarding error in the notice dated 03-12-2018 concerning extension of time to join the post of Clerk in the Civil Courts of Bihar granted to 64 (Sixty four) candidates, made in the name of one candidate at sl. no. 31, bearing roll no. '2016121397' as the same has been inadvertently typed as 'Sumit Kumar Gaurav' in place of 'Sumit Kant Gaurav' and the roll number of one candidate at sl. no. 45, namely 'Anup Kumar' as the same has been inadvertently typed as '2016179359' in place of '2016179354'.

Accordingly, the aforesaid notice dated 03-12-2018 is modified to this extent that -

The name of one candidate at sl. no. 31, bearing roll no. '2016121397' be read as 'Sumit Kant Gaurav' in place of 'Sumit Kumar Gaurav' and the roll number of one candidate at sl. no. 45, namely 'Anup Kumar' be read as '2016179354' in place of '2016179359'.

(KRISHNA KANT TRIPATHI)
District & Sessions Judge, Patna
-cum-
Convenor, Co-ordination Committee
13-12-2018

PATNA, DATED 13TH DECEMBER, 2018